

**Recommended for change of site of Mathura Refinery**

3356. DR. KARAN SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Select Committee on the Prevention on Air Pollution Bill 1978 has strongly recommended that the proposed site of the Mathura Refinery be changed in order to minimize the pollution hazard to the Taj Mahal and the Mathura area; and

(b) if so, what steps Government are taking in this behalf?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). The Select Committee on the Prevention of Air Pollution Bill 1978 had *inter alia* recommended that the Government should "look into the Refinery problem afresh and examine the feasibility of shifting at least the most polluting units of the Refinery to the Etawah Region" and that "the treated liquid effluents which are likely to poison the already polluted drinking water of the Agra region, should if possible be conveyed through a pipeline and discharged into the river at a suitable point down-stream of Agra or Etawah to protect the drinking water supply".

These recommendations were examined by the Government. It was found that it is technically no possible to locate the polluting units elsewhere and keep the offsite facilities such as storage tanks for crude oil and petroleum products, blending, loading and unloading arrangements at Mathura. As regards the discharge of treated effluents from the refinery, it is felt that in view of the considerable expertise already available in the country as well as the measures already adopted/proposed to be taken in this regard, it will not be necessary to re-route treated effluent water for discharging down-stream of Agra.

**Providing water from Polavaram barrage to Visakhapatnam**

3357. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Government of Andhra Pradesh has sent any proposal to the Centre for providing water from Polavaram barrage to Visakhapatnam;

(b) if so, the action taken thereon?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) Yes, Sir.

(b) The Polavaram Project Report Stage-I received in the Central Water Commission from the Government of Andhra Pradesh in December 1978 provides for water supply to Visakhapatnam, through the left bank canal. The project report was examined in the Commission and comments were sent to the State Government in September and November 1979, and May, 1980. The State Officers have also been requested to discuss the comments with the Central Water Commission and provide clarifications as necessary.

**Proposal from Tamil Nadu for an Off-shore power plant**

3358. SHRI C. CHINASWAMY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government have received any proposal from Tamil Nadu Electricity Board to start an off-shore power plant to generate electricity from the sea;

(b) if so, the details thereof; and

(c) when Government are going to consider the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c).

The Tamil Nadu Electricity Board have sent a proposal from the General Electric of U.S.A. for the investigation and design of a 25 MW ocean thermal energy conversion (OTEC) plant. The proposal includes the following tasks:—

- (1) Site evaluation and selection.
- (2) Environmental impact study.
- (3) Power module design.
- (4) Plat-form/Ship design.
- (5) Cold water pipe design.
- (6) Utility interface and cable design.

The estimated cost to perform a six-month preliminary design phase has been indicated as \$373400. A guess estimate indicates that OTEC first plant costs would be less than \$5000 per KW and may be as low as \$2200 per KW but are very site specific. The OTEC technology is still in the process of research and development in several advanced countries and requires a great deal of technological development to establish a viable OTEC system. The proposal has not been taken up.

#### Hyderabad T. V. Station

3359. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the districts covered by the T. V. Station at Hyderabad;

(b) whether news bulletins are issued from the above T. V. Station; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) Parts of

Hyderabad, Medak, Nagonda and Mehboob Nagar districts are covered by the T.V. station at Hyderabad.

(b) and (c). No, Sir. The T. V. transmitter at Hyderabad is situated at a distance of 15 kms. from the studio. All the programmes telecast from Hyderabad TV station are pre-recorded in the studio and the video tapes are sent to transmitter for telecast. As news bulletins are instant and live telecast, these cannot be pre-recorded and sent to the transmitter for telecast. Telecast of news bulletins could be considered when a micro-wave link is established between the studio and the transmitter. This link is expected to be commissioned in 1981.

#### Programmes at Sambalpur T.V. Centre

3360. DR. KRUPASINDHU BHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that after commissioning of the T. V. Centre at Sambalpur the programmes are prepared at Cuttack;

(b) whether Government have received representation from the people of Sambalpur District for setting up of a Doordarshan Studio at Sambalpur so as to enable the local people to participate in the programmes;

(c) if so, the action taken thereon;

(d) the time fixed for telecast from the Centre;

(e) whether Government propose to allow more time for telecast to include more local programme from the station if so, details; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). Yes, Sir.